

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2404**

TO BE ANSWERED ON MONDAY 8<sup>th</sup> JULY, 2019  
ASHADHA 17, 1941 [SAKA]

**Containers Detained by SIIB and CIU**

**2404. SHRI GAJANAN KIRTIKAR:**  
**SHRI SANJAY SADASHIV RAO MANDLIK:**  
**SHRI SUDHEER GUPTA:**  
**SHRI BIDYUT BARAN MAHATO:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Special Investigation and Intelligence Branch (SIIB) of Customs Department and Custom Intelligence Unit (CIU) has detained containers at ports due to mis-declaration of products in the financial years 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19 and if so, the details thereof;
- (b) the total amount of additional custom duty/penalty charged by the Government under mis-declaration of products by Customs during the said financial years;
- (c) the amount of foreign currency paid by Indian importers to shipping companies as detention charges on containers detained by SIIB and CIU during the said financial years;
- (d) whether more than expected time has been taken by the Customs authorities to clear files related to the said matters; and
- (e) if so, the details thereof and the steps taken by the Government to expedite the file process?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]**  
**(SHRI ANURAG SINGH THAKUR)**

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(a to e) The information is being collected and will be laid on the table of the House.

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